

have not yet been supplied with any teaching material nor are they aware of their courses as also books, despite the fact that, this institution has charged Rs. 500 for 5 subjects from each student;

(b) whether it is also a fact that only a few classes for these students are held just two or three months before the examination and teaching material is also supplied at that time; and

(c) if so, what steps are being taken to remedy the situation to enable the open school students to prepare for XIIth Class Examination to be held in May, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) No Sir. Teaching material to the respective study centres is supplied in a phased manner. In the current session the first lot of material was sent in September 1990, the second lot in October/November 1990 and the third and the last is in the process of despatch.

It is also not correct that every student pays Rs. 500. SC, ST, Ex-servicemen and handicapped candidates are fully exempt from tuition fee. Female students appearing for the secondary course are also fully exempt from payment of tuition fee. Female students appearing for the senior secondary course pay only half the tuition fee. The total percentage of students exempted from tuition fee is about 57 per cent.

(b) No, Sir. About 20—25 Personal Contact Classes for the students are held to assist them in their studies and to provide facilities for practicals. These classes, generally held on Sundays, are spread all over the session.

(c) In view of replies to parts (a) and (b) of the question, the matter requiring remedial steps does not arise.

#### Submission of Report by the High Power Committee

274. DR. RATNAKAR PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Starred Question 351 given in the Rajya Sabha on the 3rd September, 1990 and state:

(a) whether the High Power Committee constituted to look into the grievances of service doctors including non implementation of the 1987 package has, submitted its report;

(b) if so, what are the details of the recommendations made by the Committee; and

(c) what steps have so far been taken for implementing various assurances given in the 1987 package deal?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) Yes, Sir. The terms of reference of the High Power Committee, however, did not refer to 1987 package.

(b) A statement giving the details of the recommendations made by the Committee is attached. (See below)

(c) All provisions of the package of benefits, announced in July, 1987, have been implemented but orders were not issued in respect of (1) promotion of certain Senior Medical Officers with 12 years of regular service in Group A' including 2 years as Senior Medical Officers to the post of Chief Medical Officer. (2) treatment of Non-prac Allowance as part of pay for allotment of general pool accommodation. provision of Super-time Grade POSTS for General Duty Sub-cadre and (4) enhancement of age of retirement. While action on above items was in progress, the Joint Action Council of Service Doctor Organisations submitted a charter of demands in April, 1989. As a result of discussions with JACSDO a Memorandum of Settlement was signed with them on 21-8-1989 in full and final settlement of all the pending demands of the doctors. It has been decided that the Non-Prac-

tising Allowance will not be eated as part of pay for the purpose of allotment of General Pool Accommodation. As regards other three items, these are covered by the Memorandum of Settlement dated 21-8-1989.

Statement

1. Officers of the GDMO Sub Cadre may be promoted to the grade of CMO after they have put in 10 years of service on seniority-cum-fitness basis without linking such ons to vacancies. (20. 1)
2. The Government may consider bringing in uniformity in the pay scales of Senior Medical Officers and Specialists Gr. II. (20. 2)
3. Officers of the GDMO Sub-Cadre may be promoted to the grade of Rs 4500-5700 on completion of 14 years of service without linking to va-cancies. The selection for such promotion will be the same as for selection to the grade Rs. 4500-5700 recommended for the Specialists Grades.(21)
4. Over a period of time the ratio between the posts in the GDMO Sub-Cadre to posts in other Sub-Cadre may be brought down to 1: 1.  
(23. 1)
5. 250 posts of Medical Officers may be transferred as Specialist G. II in the non-teaching sub-cadre. As a one time measure these posts may be filled by internal recruitment from amongst the eligible Post-Graduate Degree and Diploma holders in the GDMO Sub-Cadre.  
(23. 1)
6. 100 posts may be created in the senior scale of Specialists Gr. II in the nori-teaching Specialists Sub-Cadre or internal recruitment after formally amending recruitment rules.  
(23. 2)
- 7 The number of posts vacated by the PG GDMOs on their appointment as Specialists Gr. II in the

non-teaching sub-cadre may also be transferred to non teaching Specialist Grade II for recruitment in normal course. (23. 1)

8. The Recruitment Rules for Specialist Gr. II in the non-teaching sub-cadre may be amended to provide for 75 per cent by promotion and 25 per cent by direct recruitment. Eligible Post Graduate GDMOs with one year service in the CHS may be made eligible for promotion to the post earmarked for promotion quota. (23. 2)
9. Post-Graduate GDMOs who are now eligible and willing may be appointed as Teaching Specialist Gr. II after proper screening and the posts vacated by them in ihe GDMO Sub-cadre may be abolished. (24. 2)
10. As a very special case an option to revert to GDMO Sub-cadre may be given to those who had in earlier years moved over from GDMO sub-cadre to Specialists' Sub-Cadres. (24. 3)
11. In. future Post-Graduate Degree holders who join the GDMO Sub-cadre may be granted 2 years antedated seniority. Similarly Post-Graduate Diploma holders may be gi ven one year antedated-seniority Post Graduate allowance may be abolished for future entrants. (24. 3)
12. Specialists Gr. II in the Teaching Sub-Cadre who are granted the se nior scale of Rs. 3700-5000 may be promoted to the grade of Rs. 4500-5700 after they complete 4 year-of service. (26)
13. Recruitment rules for the posts of Asstt. Professors in (he Teaching Specialists Sub-Cadre may be reviewed and suitably amended taking into account the MCI regulations. If the rules are amended in such a way that no experience after acquiring PG degree is required for appointment as Asstt. Professors, Asstt. Professors may be placed in

the scale of Rs. 3700-5000 after 4 years as against the present requirement of 2 years. (27)

14. If a doctor with qualifications of DM, MCH or equivalent qualifications is recruited to the CHS, he may be granted two advance increments in the grade in which he is recruited. (28)
15. The functional grade of Rs. 4500-5700 and nonfunctional placement grade of Rs. 4500-5700 in the three Specialists Sub-Cadre may be merged. Specialists Gr. II Officers in the Senior time scale may be promo-merged grade of Rs. 4500-5700 on completion of 4 years. The promotion shall be by seniority and shall be considered for promotion in order of their seniority subject to their clearing the bench mark of "Very Good". There will be no zone of selection. (30. 1)
16. CHS rules may be amended to provide for lateral induction at the level of Rs. 4500-5700 as well as Rs. 3700-5000 in the Specialists Grade and posts may be created on yearly basis to the extent and necessary for direct recruitment. (30. 2)
7. As a one time measure officers who have been brought on to Group A CHS services on 1-11-1973 may be promoted to the SAG in situ basis (as personal) in the phased manner so that all of them who are selected by a DPC may be in SAG by the middle of 1993. In CHS 120, 75, 50 and 50 officers may be given promotion in situ during 1990, 1991, 1992 and 1993. Similarly, 250, 100, 75 and 75 officers may be upgraded in Railway Medical Services during the corresponding periods. Sufficient number of posts are functionally justified may be created in SAG within a period of 6 to 9 months. The number of SAG posts in CHS identified on functional justification may be of the order of 15 per cent of the total cadre. The officers who are given promotion *in situ*

may be adjusted against the sanctioned posts. The posts held by others which cannot be so adjusted will revert to the original grade of their ceasing to hold those posts. (33. 36)

18. 39 posts in the Teaching Sub-cadre, 46 posts in the non-teaching sub-cadre and one post in the Public Health Sub-cadre may be upgraded to SAG from the functional grade of Rs. 4500-5700 during 1990, 1991 and 1992 to improve the prospectus of promotion of specialists. (37. 1)
19. The posts of Professor in the grade of Rs. 5900-6700 may be designated as Senior Professors and any post sanctioned in the Teaching Sub-Cadre in the grade Rs. 7300-7600 may be designated as Director-Professor. (38)
20. 8 posts of SAG in the CHS may be upgraded to the Grade Rs. 7300-7600 and 3 new posts of Addl. DG may be created. Where functionally justified HAS posts may be sanctioned upto 8 per cent of the total cadre strength. (39. 3, 39. 4, 40. 1)
21. 5 posts of Addl. DG (existing 2 plus new creations) may be operated in the pay scale of Rs. 7300-8000 on the lines of posts in the Postal Board, Central Board of Direct Taxes and Central Board of Excise & Customs. (40. 1)
22. The cadre management relating to CHS should be in accordance with the Directorate General of Health Services subject to what is stated in this para. (40. 2)
23. The Director General of Railway Medical Service may be upgraded to the scale of pay of Rs. 8000 fixed. Nine posts of SAG may be upgraded to pay scale of Rs. 7300-7600. Two posts in the grade Rs. 7300-8000 may be created by the Railway Board by abolishing one post in Rs. 7300-7600. (41. 1)
24. The guidelines for creation of post in SAG as one time measure as well as upgrading posts in the pay

scale of Rs. 7300 7600 may also be applied for posts in Indian Ordnance Factories and Municipal Corporation of Delhi. (41 3)

25. As a long term measure, Government may examine the introduction of a modified flexible complementing scheme for the officers of the CHS and Allied Cadres to ensure prospects of promotion to them as the conventional method of sanction of higher level posts in these cadre for career progressing; s difficult.
26. On merits of the demand considered in isolation, we recommend in creasing the age of retirement of doctors to 60. The Government may, however, take a decision in the matter in the context of the general policy of the Government. (46)
27. The benefit of added years of service' available under rule 30 of CCS (Pension) Rules may also be made applicable for recruitment to the GDMOs Sub-cadre even in respect of MBBS degree holders by suitable amendment of rules. (47)
- The formation of the Indian Medical and Health Service should be taken up for implementation even if all the State Governments do not participate initially. (49)
28. AH new entrants to the CHS should under a basic course of training of 8 to 18 weeks' duration. Refresher course should be arranged at 3 levels viz. Executive. Advisory and Higher Administrative. (51. 1, 51. 2)
30. Adequate opportunity should be provided to the doctors to ensure continuing Medical Education. (53, 54)
31. Study leave provisions may be amended to provide for Study Leave for 3 years instead of 2 years as Post-Graduate courses are of the 3 years duration in medical field. (55)

32. A High level Expert Group should be appointed to examine the whole structure for provision of Medical and Health Services which may go into such matters like converting Central Health Service as one unified cadre and measures to resit ict the intake of the officers at the entry level by operating a percentage of posts at base level by deputation and short-term contract.

**Shortage of post-Graduate Teachers  
inthe Kendriya Vidyalaya of Noi-thEastern  
RegJon**

275. SHRIMATI BIJOYA CHAKRA-  
VARTY.

SHRI TALARI MANOHAR;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in most of the Kendriya Vidyalaya of North Eastern Region, a number of posts of post-graduate teachers have been lying unfilled for quite some time;

(b) if so, what are the details thereof; Vidyalaya, subject, State and regionwi; e;

(c) whether it is also a fact that despite this situation, a large number of postgraduate teachers from this region have been transferred from this region have been transferred outside the region while only a few have been posted there on transfer: and

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE ' DEVELOPMENT SHRI BHAGEY GOB- ARDHAN): (a) and (b) Statement enclosed. (See below)

(c) No, Sir. No Post Graduate Teachers have been transferred out of this region so far this year I

(d) Does not arise.